

GOVERNMENT OF INDIA  
MINISTRY OF TEXTILES  
RAJYA SABHA  
UNSTARRED QUESTION NO-2239  
ANSWERED ON- 09/08/2024

**DUMPING OF CHEAP GARMENTS FROM BANGLADESH**

2239. SHRI SANJEEV ARORA:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is aware that Bangladesh under the garb of duty-free import of man-made fabric apparels as per SAARC agreement of 2006, imports cheaper fabrics from China, converts them into garments, and dumps them into the Indian market; and
- (b) if so, preventive steps taken by Government to ban such imports and safeguard the interests of the Indian textile industry?

**ANSWER**

THE MINISTER OF STATE FOR TEXTILES  
(SHRI PABITRA MARGHERITA)

**(a) & (b):** Ministry of Textiles is regularly monitoring textile exports and imports including from Bangladesh. Suitable steps are taken from time to time to resolve any issues. Government has imposed Minimum Import Price of USD 3.50 per kg on 5 Harmonized System of Nomenclature (HSN) codes under heading 6006, in order to control import of low rate and low quality knitted fabrics.

Free Trade Agreement is a bilateral trade agreement and its implementation is regularly monitored. Any modification/ change is possible only through amendments mutually agreed upon in writing by the Parties.

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